(b) Statement by Government accepting the above Report. [Placed in Library. See No.L.T. 10564/09]

1. Notifications of the Ministry of Environment and Forests

2. Reports and Accounts (2007-08) of NBA, CPREEC and CEE and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table

- A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests, under sub-section (3) of section 63 of the Biological Diversity Act, 2002:-
 - G.S.R. 120 (E), dated the 12th January, 2009, amending S.O. 2708 (E) dated the 17th November, 2008 in the list of authorized officers to file complaints with regard to offences punishable under the Biological Diversity Act, 2002.
 - (2) G.S.R. 2708 (E), dated the 21st November, 2008, authorizing officers to file complaints with regard to offences punishable under the Biological Diversity Act, 2002. [Placed in Library. *See* No.L.T. 10575/09]
- 2. A copy each (in English and Hindi) of the following papers:-
 - (i) (a) Annual Report and Accounts of the National Biodiversity Authority (NBA), Chennai, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T. 10574/09]
 - (ii) (a) Annual Report and Accounts of the C.P.R. Environmental Education Centre (CPREEC), Chennai, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T. 10747/09]
 - (iii) (a) Annual Report and Accounts of the Centre for Environment Education (CEE), Ahmedabad, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T. 10579/09]